

Notifications and Orders

(39) Composition fee regarding irregular* sewer connection - In partial modification of the Chief Administrator's office, Union Territory. Chandigarh's orders dated 8th September, 2000, issued, — vjde Endorsement No. 11/2/64- UTFI(4y20C0/8976-8978h dated 8th September, 2000, for direction at S. No. 6 relating to the regularization of irregular sewer connections in all the buildings in the Union Territory, Chandigarh, the following shall be substituted, namely :•

6. For regularization of irregular sewer connections in all the buildings in the Union Territory, Chandigarh: The composition fee shall be paid by (the allottee/owner of the building for the purpose as mentioned below

(1) Residential Buildings:

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|---|-----------|
| (a) Upto 6 marlas (150 sq. yards) | Rs.5,000 |
| (b) Above 6 to 10 marlas (250 sq. yards) | Rs.10,000 |
| (c) Above 10 to 15 marlas (3/5 sq. yards) . | Rs.15,000 |
| (d) Above 15 marla to 1 kanal (500 sq. yards) | Rs20,000 |
| (e) Above 1 kanal (500 sq. yards) | Rs 30,000 |

(2) Industrial Buildings

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|---|------------|
| (a) Upto one kanal plot (500 sq. yards) | Rs. 30,000 |
| (b) Above 1 kanal plot | Rs. 50,000 |

(3) Semi-Industrial Buildings/Dhaba Sites Rs 15,000

(4) Shop-cum-Flats Rs 25,000

(5) S.C-O, single bay Rs50,000

(6) S.C.O. two bay/LCR/Hotel Rs 75,000

(7) S.C.O. above two bay/LCR and Hotels Rs 1,00,000

(8) Government/Societies Buildings Rs 5.per sq ft of covered area of each dwelling unit

(9) Institutional/Educational Religious and Cultural buildings Rs 10,000 per half acre

(10) Theatre Rs 2,00,000

[Seet Chandigarh Admn. Gaz. (Extra) dated 12-9-2000 al page 826)